

In the following 19 Applications for Certified Copies, despite notice dated 20-Feb-2021, applicants have not collected the Certified Copies on or before last date 10-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-11-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201806022	Chandra Naik Adv for Plaintiff	7194-1997 (14)
2	U-201807761	Adv. P.G. Parkar for Defendant No.1	994-2009 (Record Dept.)
3	U-201808261	Adv. K.N. Kandekar for Plaintiff	880-2017 (5)
4	U-201810347	Shobhit Shukla Adv for Pliff	2830-2018 (5)
5	U-201810667	M/s. Jhangiani, Narula and Associates Adv for Plaintiff	1407-2016 (2)
6	U-201908841	M/s. Apex Law Partners for Plaintiff	708-2015 (20)
7	U-202001199	H. P. Ghadigaonkar Adv. for Plaintiff	8281-1998 (20)
8	U-202002281	Legal Department Adv. for Def.	1430-2018-STAMP NO. (6)
9	U-202003971	Rajendra K. Yadav	290-2011 (6)
10	U-202100157	P. D. Gandhi & Asso	1796-2016-L.C.SUIT (6)
11	U-202100850	M/s. Mannadiar & Co.	1338-1982 (7)
12	O-201803332	S. Ashwinikumar & Co. Adv for Defendant	9922-2018-STAMP NO. (1)
13	O-201804165	Ms. Eventa A. Gonsalves Adv for Plaintiff	844-2018 (5)
14	O-201900206	Vigil Juris Adv for Plaintiff	941-2017 (9)
15	O-201902277	Devendra L. Garg (Defendant No.2)	5998-2004-STAMP NO. (Record Dept.)

16	O-202001133	M/s. S. K. Srivastav & Co. Adv. for Plaintiff	6440-2005 (60)
17	O-202001138	Adv. Mayura Jagtap	804-2020-STAMP NO. (5)
18	O-202001222	Deepak J. Talekar (C. A. of Appellant)	4682-2011-SUMMARY SUIT (59)
19	O-202100230	Singhi & Co.	900-2015-SUMMARY SUIT (59)